

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:352

ANSWERED ON:17.12.2014

CONSTRUCTION OF HOUSES

Lokhande Shri Sadashiv Kisan;Venkatesh Babu Shri T.G.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the number of housing units constructed and allotted to the poor living in the urban areas of the country and funds earmarked for the purpose during each of the last three years and the current year, State-wise; and

(b) the details of the targets fixed and achieved for allotting these housing units during the said period including the reasons for any shortfall?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU)

(a) & (b): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 352 FOR 17.12.2014 REGARDING CONSTRUCTION OF HOUSES

(a):Details of number of housing units constructed and allotted and funds released under ongoing scheme of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and Affordable Housing in Partnership Scheme (AHP) during each of the last three years and the current year, State-wise is Annexed.

(b): The projects under these schemes are implemented by State Governments/Urban Local Bodies. The identification of beneficiary and allotment to beneficiary is done by the appropriate (State/ULB) Government as and when houses are completed. There has been delay in completing the houses under the scheme and allotment thereof. Important reasons for such delay are cost escalation, reluctance of slum dwellers to shift in case of in-situ development of project and availability of encumbrance free land. Govt. of India has frozen its share in the project at the sanctioned cost. States have been advised to meet cost escalations, if any, for completing the projects. Government of India has also extended the JNNURM Mission period upto 31st March 2015 for completing ongoing projects.